Letter No. 260/R & S dated 16.08.2022 of the Hon'ble High Court of Jharkhand

SI No.	Name of the Court	No. of Cases pending (on the 1st day of month)	No. of cases instituted (during the month as per column-3)		No. of cases disposed (during the month as per column-3)	Average no. of days taken to decide the case
1	Sri Laxman Prasad, Additional District & Sessions Judge-III- Cum-Commercial Court, Dumka		NIL	NIL	NIL	NIL
2	Sri Suraj Prakash Thakur, Court of Sr. Civil Judge-I-Cum- Commercial Court, Dumka	NIL	NIL	NIL	NIL	NIL

V

Principal Dist. & Sessions Judge Dumka